

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/4922/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Dhruvad Kashyap Das,  
Presiding Officer, MACT No.2,  
Kamrup(M), Guwahati.

Dated Guwahati the 21<sup>st</sup> December, 2020.

Sub: **Casual leave.**

Ref:- Email dated 21.12.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for three days from 21.12.2020 till 23.12.2020, has been granted. The Member, MACT No. 3, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-16/2002/4923-1 dated 21.12.2020

Copy to.

1. The Member, MACT No. 3, Kamrup(M), Guwahati.
2. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**